

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G SWrit Petition(s) (Civil) No(s). 1174/2025

TRISHANT TAPANKUMAR SIMLAI

Petitioner(s)

VERSUS

STATE OF UTTRAKHAND &amp; ORS.

Respondent(s)

Date : 20-03-2026 This petition was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE JOYMALYA BAGCHI  
HON'BLE MR. JUSTICE VIPUL M. PANCHOLIFor Petitioner(s) : Dr. Abhishek Manu Singhvi, Sr. Adv.  
Mr. Salman Khurshid, Sr. Adv.  
Mr. Prashanto Sen, Sr. Adv.  
Mr. Muhammad Ali Khan, Adv.  
Mr. Omar Hoda, Adv.  
Ms. Eesha Bakshi, Adv.  
Mr. Kamran Khan, Adv.  
Mr. Uday Bhatia, Adv.  
Ms. Ayesha Khan, Adv.  
Mr. Surya Kiran Singh, Adv.  
Mr. Aviral Jain, Adv.  
Mr. Abishek Jebaraj, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following

## O R D E R

1. The petitioner has approached this Court by invoking Article 32 of the Constitution, seeking a direction to various States and the Union of India to constitute a high-level expert committee to formulate comprehensive guidelines for the ethical use of Conservation Surveillance Technologies across forest reserves in India. The entire petition is based upon certain research papers authored by the petitioner and his co-author(s) in the United Kingdom. It is undisputed that the petitioner has not, so far,

approached the concerned authorities with any suggestions that may help address the alleged issues arising from data collection through Conservation Surveillance Technologies, as identified in his research.

2. Therefore, the petitioner, if so advised, may submit his suggestions on a pan-India basis to the competent authority, including the Ministry of Environment, Forest and Climate Change.

3. We have no reason to doubt that the authority will give due consideration to the suggestions that may be given by the petitioner.

4. With liberty aforementioned, the Writ Petition is disposed of with pending application(s), if any.

(NITIN TALREJA)  
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)  
ASSISTANT REGISTRAR